

हैं लेकिन छोटे-छोटे खेलों या प्रतियोगिताओं में हमारी परफोरमेंस अच्छी हो रही, यह नहीं कह सकते। मुझे आपसे यह पूछना है कि किन्हीं खेलों...

PROF. N.G. RANGA : What about Kapil Dev ?

श्री सत्यनारायण जटिया : वह अकेले मेहनत कर रहे हैं।

DR. SUBRAMANIAM SWAMY : He is from BJP ; he knows only *kabadi*.

श्री सत्यनारायण जटिया : यह सारा फाउल हो रहा है।

अध्यक्ष महोदय : फाउल के अलावा, गलत-बयानी भी कर रहे हैं।

DR. SUBRAMANIAM SWAMY : I declare no ball.

श्री सत्यनारायण जटिया : मैं बाऊंडरी की बात कर रहा हूँ। मैं यह निवेदन कर रहा था कि किन्हीं खेलों में जिनमें कि हमारे यहां प्रतिभा उपलब्ध है, उनके लिए यदि हम कोई लक्ष्य निर्धारित करें और उनके बारे में विशेष ध्यान देकर अपना स्तर बना सकें तो हमारे उन खेलों का स्तर ऊंचा हो सकता है।

अध्यक्ष महोदय : ये कह रहे हैं कि कहीं प्राथमिकता दी जा रही है ?

SHRI BUTA SINGH : The suggestion is very good. We will try how best we can implement it.

SHRI R.P. GAEKWAD : Unfortunately, sports activities are considered only in the competitive sphere and not as activities for better health of the children. We find appalling conditions in the field of sports because shockingly small budgets are kept apart for sports activities in various States. I would say that looking to the physically

well-being of the young of our country, no thought has been given to encourage more sports activities from the point of view of health and it is taken only as a competitive activity.

SHRI BUTA SINGH : I fully agree with the hon. Member that sports should be taken as a programme for encouraging the development of our people. It should not be taken only as a competitive sport. Now the competitive sports has become so intricate and so costly that it is very difficult for a developing country to have those instruments or equipments and facilities which are required for competitive sports. The use of astro-turf, fibre glass and special tracks have made competitive sports rather prohibitive for the developing countries. I agree with the hon. Member that we have to depend more on cheap sports, in which we can involve the young men and women of our country, so that the health of the nation improves. It is not only a question of improvement of health, we can even achieve real national integration through sports. I fully endorse the views expressed by the hon. Member.

#### Completion of Syphon Across Kamala

\*268. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 183 on 25 July, 1983 regarding construction of Barrage and Canal at Godar upstream of river Kamala and lay a Statement showing :

(a) the latest position with regard to the time schedule and steps for completion of syphon across Kamala structures over river Balan and Bhutahi Balan, silt ejector at the canal head and acquisition of land west of Kamala ;

(b) whether work has been hampered due to non-supply of cement, delay in according approval by the Poona institute and other factors and if so, steps to rectify the deficiencies ; and

(c) steps being taken to ensure irrigation east of Bhutahi Balan by June, 1984, at

east of river Kamala by June, 1985 and west of Kamala by June, 1987 ?

THE MINISTER OF STATE OF THE

MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c). A Statement is laid on the Table of the House.

#### Statement

(a) The time schedule for completion of the following works as intimated by the State Government is as under :

(i) Syphon across River Kamala	June 1987
(ii) Structure across Bhutahi Balan (Super passage)	June 1985
(iii) Silt Ejector at West Kosi Main Canal Head	June 1984
(iv) Land acquisition West of Kamala	Acquisition proceedings under progress. Land will become available reachwise in stages from March, 1984 onwards.

(b) There has been some delay in the works due to shortfall in the supply of cement as planned and delay in finalising the model studies of the silt ejector at Central Water and Power Research Station, Pune. Regarding cement supplies, the matter is being pursued with the Cement Controller. The model studies and designs of silt ejector have since been completed.

(c) With a view to ensure expeditious and timely completion of the project the Government of Bihar have reconstituted the Kosi Control Board in August, 1981 under the Chief Minister of Bihar. The construction of Western Kosi Canal is being monitored at the State as well as the Central level and all steps are being taken to remove the bottlenecks.

SHRI BHOGENDRA JHA : This relates to Unstarred question No. 183, replied on 25th July. I would like to know from the hon. Minister whether after the construction of the barrage at Balanin Nepal, and approach has been made to the Government of Nepal for the multi-purpose project of this very region because, due to that, the Kamla system has become paralysed. On the 26th

August last, in reply to a half-an-hour discussion, the Minister assured this House that political level talks will now be held to facilitate matters with regard to the construction of the multi-purpose projects on Kosi, Kamla and Bhagmati. May I know whether this has been done ?

SHRI RAM NIWAS MIRDHA : Sir, there are a number of questions which we are discussing with His Majesty's Government of Nepal. We have a Committee at the level of the Secretaries which has been meeting from time to time and the date for the next meeting is in the process of being settled when all these things would be taken up again. We also have a proposal to have an Indo-Nepalese Joint Commission headed by the Foreign Ministers of the respective countries where also these problems will be discussed. So, the problem raised by the hon. Member as also other common issues between the two countries are constantly before the Government's viewpoint and efforts are being made to sort them out.

SHRI BHOGENDRA JHA : It is reported that the Report of the Government of Nepal for Karnali project is pending with

the Government of India and no reply has yet been sent though that concerns India equally, if not more.

Sir, the statement laid on the Table of the House states that there has been a delay in the works due to shortfall in the cement. With regard to the silt ejector of Western Kosi head due to non-supply of cement, the work has been delayed on the Western Kosi Canal. So, I would like to know whether it is a fact that the private sector cement company failed to supply the cement for the Canal though the public sector did supply. I would like to know this from the hon. Minister. He had mentioned that the Kosi Control Board was reconstituted in August 1981. Prior to that, that Board was headed by the Chief Minister also. But for the last 20 years it never met. I would like to know what is the position after 1981 when it was reconstituted and whether the Central Government, because it is monitoring, is prepared to send a monitor to have on the spot inquiry into the scheme so that it is completed in time.

**SHRI RAM NIWAS MIRDHA :** Well, Sir, the hydraulic model studies for the silt ejector at the canal head was being examined at the Central Water and Power Station, Poona. It is a very complicated design, and it did take some time to finalise such type of designs that would be recommended. Now, that procedure is over and the construction of this silt ejector is in progress, we hope it would be completed some time in June next year.

As regards the Kosi Control Board, it was reconstituted in 1981. The Chief Minister is the Chairman of this Board. The last meeting was held in March 1983 and I am sure the problems that the hon. Member has raised are very much before the Board and they will do everything to expedite the completion of this project which has been, it is true, going on for a long time.

As regards our problems with Nepal, I would again repeat what I said, that there are a number of issues being discussed between the two countries and we will try to expedite the decisions thereof.

**SHRI MADHAVRAO SCINDIA :** Sir, these talks between India and Nepal are in the nature of a saga and they seem to have become purely a mechanism to allow Indian bureaucrats to have a good time in Kathmandu and Nepalese bureaucrats to have a good time in New Delhi. Nothing seems to come out of these talks. Unless there is a political element to it and until some people at political levels are involved in these talks, I do not think anything going to come out of it. Therefore, what the hon. Minister has just said about the Indo-Nepalese Joint Commission being set up at the Foreign Ministers' level is an excellent idea. Now, I would like to know, rather than just make a general and hazy sort of indication that this is going to be set up, can you categorically tell us by which time you expect to set up this Indo-Nepalese Joint Commission at the Foreign Ministers' level so as to take some political decisions in regard to these water talks ?

**SHRI RAM NIWAS MIRDHA :** It was decided by India and Nepal to set up a Joint Commission to be headed by the respective Foreign Ministers. The terms of reference of the Joint Commission are being finalised and possibly there will be special commissions also which will take care of special areas of interest between the two countries. I can assure the hon. Member that everything is being done to expedite the formation and setting up of the Joint Commission.

Well, it is not correct to say that official level Committees are just meant to have a good time for the Nepalese officers and the Indian officers. By the same connotation, it can also be said that the political level committees may also be having a good time...

**SHRI MADHAVRAO SCINDIA :** That depends on what your intentions are in Kathmandu.

**SHRI RAM NIWAS MIRDHA :** Our intentions are really serious and whatever we will do, we will do it seriously.

**MR. SPEAKER :** Mr. Scindia has got more knowledge on Kathmandu.